

ITEM NO.10

COURT NO.7

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17816/2023

(Arising out of impugned final judgment and order dated 23-02-2022 in CRM No. 19750/2021 passed by the High Court of Judicature at Patna)

SUBODH KUMAR @ SUBODH PANDIT

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ANR.

Respondent(s)

(IA No.112869/2023-CONDONATION OF DELAY IN FILING
IA No. 112869/2023 - CONDONATION OF DELAY IN FILING)

Date : 12-06-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
(VACATION BENCH)

For Petitioner(s) Mr. Randhir Kumar Ojha, AOR
Mr. M A Rahman, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable in six weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)